

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6516
ANSWERED ON:16.05.2012
FOREIGN BRIBERY CASE
Das Shri Khagen

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any case of bribery/ corruption has been filed by any foreign country/national against the former Civil Aviation Minister to get an Air India contract;
- (b) if so, the details thereof alongwith the reaction of the Government thereto;
- (c) whether the Government has conducted/proposes to conduct any inquiry in the said case;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a): Ministry of Civil Aviation is not aware of any such case.
- (b) to (e): Do not arise.